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NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

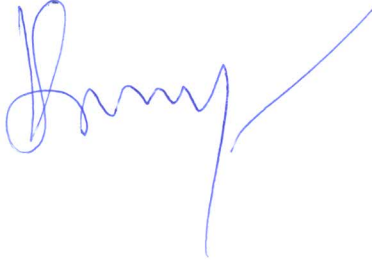
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/29/2016  
NAME OF THE PETITIONER(S) : V. Ramasamy & 11 others  
NAME OF THE RESPONDENT(S) : Raji Feeds Private Limited & 28 others  
UNDER SECTION : 397/398 r/w 111(4) and 247

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	H. KARTHIK SESHADRI V. HARI KUMAR G. SUDHAKAR Cell: 8144230031	Counsel for petitioner	
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**ORDER**

Shri G Sudhakar, representing counsel for petitioner present. No representation on behalf of R1. Counsel for petitioner had sent a communication to R1 to be present before this Tribunal as the petitioners required certain information and documents from the company to furnish the same to the Chartered Accountant. Time extended at request of counsel for petitioner. Put up on **23.03.2017 at 10.30 A.M.**

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)